

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3183
ANSWERED ON:13.12.2011
CERTIFICATION FOR ORGANIC PRODUCE
Raghavendra Shri B. Y.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the organic farmers have to obtain certification for marketing their produces;
- (b) if so, whether the organic farmers are protesting against the third party certification for marketing their produces;
- (c) if so, the details thereof; and
- (d) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a): Yes, Madam. As per the notification under Foreign Trade and Development Act (FTDR) 2001, it is mandatory for organic farmers (operators) to obtain organic certification from duly accredited certification agencies for export of their produce. As per the Organic Agricultural Produce Grading and Marking Rules, 2009 dated 18th July 2009, it is voluntary for the organic farmers (operators) to obtain organic certification for their produce in domestic marketing.
- (b) to (d): No such matter has come to the notice of the Government.